

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.98/MP/2018

Subject : Petition for Extension of Cut-off Date for Project due to delay in civil works of Plant Township

Petitioner : ONGC Tripura Power Company Limited (OTPCL)

Respondents : Assam Power Distribution Company Limited & others (APDCL)

Date of hearing : 4.6.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri Parinay Deep Shah, Advocate, OTPCL
Ms. Surabhi Pandey, Advocate, OTPCL
Shri Arup C. Sarmah, OTPCL
Shri Amit Samrah, OTPCL
Shri Satyajit Ganguly, OTPCL
Shri Nilmadhabded, APDCL
Shri Ashish Choudhury, APDCL

Record of Proceedings

Learned Proxy counsel for the Petitioner submitted that arguing counsel in the matter is not available due to personal difficulty and requested to adjourn the matter. The representative of APDCL objected the same.

2. After hearing the learned counsel for the Petitioner and the representative of APDCL, the Commission directed to adjourn the matter.

3. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission
Sd/-
(T. D. Pant)
Deputy Chief (Law)